

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/28/2017
NAME OF THE PETITIONER(S) : SAIKIRAN MURALI
NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Padmanabha
For T.K. Bhasker
Keertu Krishna

PCS for Petitioner
Counsel for Respondent 1

Adhikari
BKC

ORDER

PCS representing the petitioner present and prayed for time to seek instructions from the client in regard to the valuation report. Counsel for respondents present. Time is enlarged at request. Put up on 09.01.2018.

^{sd/-}
S Vijayaraghavan
Member (Technical)

^{sd/-}
K Anantha Padmanabha Swamy
Member (Judicial)

bc